

Defective Case Register from 2024-01-18 to 2024-01-18

| Sl.NO. | Filing No | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R. |
|--------|--------------------|----------------------------------|-------------------|---|
| 1 | D-ABLAPL/1655/2024 | PRAVASH CHANDRA JENA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 2 | D-CRLA/1659/2024 | BISWAJIT NAYAK | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PROVISION OF LAW PARTLY FURNISHED |
| 3 | D-WP(C)/1738/2024 | BEDA PRAKASH PANDA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. WP IS NOT PROPERLY ADDRESSED TO |
| 4 | D-CONTC/970/2024 | ADV | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. SYNOPSIS DATE OF EVENTS NOT FILED |
| 5 | D-ABLAPL/1428/2024 | KHUSBU PANIGRAHI | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 6 | D-WP(C)/1385/2024 | RAKESH BEHERA | 2024-01-18 | 1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. DCF OF RS. 6/- TO BE PAID 2. ANNEX-4 SERIES IS NOT CORRECTLY PAGE MARKED 3. SYNOPSIS AND DATE CHART ARE NOT ALPHABETICALLY PAGINATED |
| 7 | D-WP(C)/1993/2024 | SUKANTA KUMAR NAYAK | 2024-01-18 | 28-PETITIONS/APEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 8 | D-CRLMP/1588/2024 | ANUP DASH | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 9 | D-WP(C)/1544/2024 | RANJAN KUMAR BEHERA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 10 | D-ABLAPL/1743/2024 | SUSAMPAD HOTA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 | D-BLAPL/1813/2024 | BIBHU PRASAD MOHANTY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 | D-CONTC/906/2024 | ADV | 2024-01-18 | 16-PETITION/APEAL NOT IN TIME PERIOD OF DELAY OF 52 DAYS |
| 13 | D-CRLMC/1459/2024 | ANUP UDAYA SENAPATI | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER |

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| | | | | NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION COPY OF ORDER PASSED IN CONNECTED CRLMC NOT FILED |
| 14 | D-WP(C)/1749/2024 | KAILASH CHANDRA GOUDA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. NOT PROPERLY ADDRESSED 2. ANNEXURES ARE NOT MARKED FROM SERIAL NO 9 IN THE INDEX AS WELL AS IN ANNEXURES AS ANNEXED |
| 15 | D-ABLAPL/1674/2024 | MANORANJAN MUDULI | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Petition not correctly addressed to Honble Court |
| 16 | D-WP(C)/2062/2024 | DOLAGOBINDA MOHAPATRA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. NOT PROPERLY ADDRESSED |
| 17 | D-BLAPL/1686/2024 | DIPTI RANJAN BHOKTA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 18 | D-WP(C)/1772/2024 | PRIYABRATA MOHAPATRA | 2024-01-18 | 1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED RS 6/- TO BE PAID IN I.A. |
| 19 | D-WP(C)/1638/2024 | CHITRASEN PARIDA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 22,27,29,31 TO 35 NOT NEAT |
| 20 | D-ABLAPL/1431/2024 | RAKESH KUMAR DAS | 2024-01-18 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. The deponent has deposed in capital letters on the affidavit and V.nama |
| 21 | D-ABLAPL/1744/2024 | DOLAGOBINDA MOHAPATRA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Petition not correctly addressed to Honble Court. Page no 27 and 28 not legible. |
| 22 | D-ABLAPL/1774/2024 | JYOTIRMAYA SAHOO | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 23 | D-CRLA/1874/2024 | UNMESH CHANDRA JENA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 24 | D-ABLAPL/1737/2024 | DIPTI RANJAN BHOKTA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 25 | D-ABLAPL/1736/2024 | BADAL KUMAR BEHERA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 26 | D-CRLMP/1596/2024 | MANORANJAN DASH | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 27 | D-ABLAPL/1821/2024 | SATYA NARAYAN MISHRA (4) | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 28 | D-WP(C)/1348/2024 | ASIT KUMAR PATTNAIK | 2024-01-18 | PUT UP FOR S.R. AFTER FILING OF SECOND COPY OF W.P. |
| 29 | D-ABLAPL/1734/2024 | JAJATI KISHORE MOHANTY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 30 | D-WP(C)/1766/2024 | SANJAY KUMAR PATTANAIK | 2024-01-18 | 1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. DEFICIT C.FEE OF RS 36 /- TO BE PAID |
| 31 | D-WP(C)/1242/2024 | SIBA SANKAR SAMANTARAY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 32 | D-ABLAPL/1797/2024 | KIRTAN DANG | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 7 to 10 not neat. |
| 33 | D-WP(C)/2055/2024 | MAHESWAR MOHANTY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 34 | D-BLAPL/1623/2024 | DEBENDRA NARAYAN PATTANAIK | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 35 | D-WP(C)/2294/2024 | SHARMISTHA SAMAL | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PETITION NOT PROPERLY ADDRESSED TO THE COURT |
| 36 | D-CRLMC/1164/2024 | SK. ZAFARULLA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. ANNEX 1 AND 2 NOT ATTESTED 2. PRAYER FOR QUASHING ORDER OF COGNIZANCE BE CHANGED AS PER AVERMENT MADE IN PARA 6 |
| 37 | D-CRLMC/826/2024 | BISHNU PRASAD PRADHAN | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 38 | D-ABLAPL/1788/2024 | RANJIT MOHANTY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 39 | D-WP(C)/1640/2024 | NIHAL RATH | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 81 AND 82 NOT NEAT |
| 40 | D-BLAPL/1632/2024 | TARA PRASAD MOHAPATRA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Free copy of rejection order dtd.19/12/2023 vide Annex.2 filed. |
| 41 | D-ABLAPL/1698/2024 | BHARAT JALLI | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 17 not neat |
| 42 | D-CONTC/859/2024 | ADV. | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. INDEX NOT PROPERLY FILLED UP INDICATING SYNOPSIS AND DATE CHART |
| 43 | D-ABLAPL/1680/2024 | SUCHIT KUMAR NAYAK | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 44 | D-WP(C)/1712/2024 | TRILOCHAN PANIGRAHI | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. PAGE 12,16 TO 20,34,42 TO 45 NOT NEAT AND LEGIBLE 2. INDEX NOT PROPERLY PAGEMARKED |
| 45 | D-WP(C)/1714/2024 | BEDA PRAKASH PANDA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. WP IS NOT PROPERLY ADDRESSED TO |
| 46 | D-WP(C)/2400/2024 | KRISHNA CHANDRA SAHU | 2024-01-18 | DATE OF ORDER MENTIONED IN THE INDEX AND WRIT PETITION UNDER ANNEX 8 NOT TALLY TO ANNEX 8 AS ANNEXED |
| 47 | D-CONTC/1744/2024 | BASUDEV BARIK | 2024-01-18 | 5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 48 | D-BLAPL/1849/2024 | MANORANJAN PADHY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 49 | D-ABLAPL/1654/2024 | RAMESH CHANDRA SWAIN | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |

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| 50 | D-ABLAPL/1789/2024 | ABHIMANYU PARIDA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 8 and 9 not neat. |
| 51 | D-ABLAPL/1703/2024 | AMLAN SHAKTI PAUL | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 52 | D-WP(C)/1380/2024 | DURGESH NARAYAN RATH | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. PAGE 49,50 AND ANNEX 3 NOT LEGIBLE |
| 53 | D-ABLAPL/1730/2024 | KAUSTUVA MOHANTY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 54 | D-WP(C)/1215/2024 | SIDHESWAR RATH | 2024-01-18 | SYNOPSIS AND DATE CHART NOT FURNISHED |
| 55 | D-ABLAPL/1776/2024 | MANAS KUMAR CHAND | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 56 | D-BLAPL/1753/2024 | JEETENDRA SAHU | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 57 | D-WP(C)/1330/2024 | RABINDRA NATH PAL | 2024-01-18 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 58 | D-ABLAPL/1710/2024 | AJIT CHANDRA MOHAPATRA | 2024-01-18 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Thumb impression not attested in v. nama. 2.Deficit court fee of Rs.2/-not paid. |
| 59 | D-ABLAPL/1708/2024 | RAJIB LOCHAN PATTANAİK | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Signature of the petitioner both v.nama and affidavit does not tally with cause title. |
| 60 | D-BLAPL/1727/2024 | SUBHRAJIT MOHANTY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 61 | D-CRLMC/876/2024 | CHHABI BEHERA | 2024-01-18 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 62 | D-ABLAPL/1815/2024 | SOUMYA RANJAN DAS | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 63 | D-WP(C)/1717/2024 | BEDA PRAKASH PANDA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. WP IS NOT PROPERLY ADDRESSED TO |

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| 64 | D-CRLMP/1241/2024 | GYANALOKA MOHANTY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ANNX 1 NOT LEGIBLE |
| 65 | D-ABLAPL/1650/2024 | PRAVASH CHANDRA JENA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 66 | D-CRLMC/1117/2024 | SUSANTA KUMAR BARAL | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 67 | D-ABLAPL/1694/2024 | RABI NARAYAN MOHANTY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 68 | D-CRLMC/1001/2024 | SASHI BHUSAN PANDA | 2024-01-18 | 3-AUTHENTICATION FEE IS DEFICIENT. |
| 69 | D-CONTC/735/2024 | ADV. | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. CODE NOT CORRECTLY INDICATED |
| 70 | D-WP(C)/2457/2024 | SURYAKANTA DASMOHAPATRA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. WELFARE FUND OF RS 50/- TO BE PAID |
| 71 | D-ABLAPL/1640/2024 | SWARUP KUMAR PATNAIK | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 72 | D-WP(C)/1779/2024 | KAJAL SAHOO | 2024-01-18 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 73 | D-ABLAPL/1796/2024 | SUNIL KUMAR PANDA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 74 | D-BLAPL/1838/2024 | BISHNU PRASAD PRADHAN | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 75 | D-WP(C)/2295/2024 | SHARMISTHA SAMAL | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PETITION NOT PROPERLY ADDRESSED TO THE COURT |
| 76 | D-WP(C)/1981/2024 | NISHIKANTA MISHRA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. HCBA WELFARE FEE NOT PAID 2. NOT PROPERLY ADDRESSED TO THE COURT |
| 77 | D-WP(C)/2452/2024 | SURYAKANTA DASMOHAPATRA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. WELFARE FUND OF RS 50/- TO BE PAID |

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| 78 | D-WP(C)/2459/2024 | SURYAKANTA DASMOHAPATRA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. WELFARE FUND OF RS 50/- TO BE PAID |
| 79 | D-ABLAPL/1681/2024 | SANJIB KUMAR BHANJADEO | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis and date chart not filed |
| 80 | D-ABLAPL/1402/2024 | PRASANTA KUMAR ROUTRAY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 81 | D-BLAPL/1845/2024 | PRANAB KUMAR DAS | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. Not properly addressed to |
| 82 | D-WP(C)/1309/2024 | JITENDRA KUMAR NAIK | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. WP IS NOT CORRECTLY ADDRESSED TO 2. LEGIBLE COPY OF PAGE 15,17,20,21 AND 22 TO BE FILED |
| 83 | D-BLAPL/1782/2024 | SK. ZAFARULLA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 84 | D-ABLAPL/1437/2024 | KHUSBU PANIGRAHI | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 85 | D-ABLAPL/1693/2024 | ABHILASH MISHRA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 86 | D-WP(C)/2464/2024 | SURYAKANTA DASMOHAPATRA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. WELFARE FUND OF RS 50/- TO BE PAID |
| 87 | D-BLAPL/1787/2024 | MOHENDRA KUMAR MOHAPATRO | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 88 | D-BLAPL/1725/2024 | SURYAKANTA DASH | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 89 | D-BLAPL/1720/2024 | AMLAN SHAKTI PAUL | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 90 | D-WP(C)/2137/2024 | MIHIR KANTA RATH | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 91 | D-ABLAPL/1733/2024 | PRABIR KUMAR RAY | 2024-01-18 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Signature of the petitioner no.3 both in v.nama and affidavit does not tally with Cause title. |
| 92 | D-WP(C)/2297/2024 | SHARMISTHA SAMAL | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | PETITION NOT PROPERLY ADDRESSED TO THE COURT |
| 93 | D-ABLAPL/1404/2024 | PRASANTA KUMAR ROUTRAY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 94 | D-WP(C)/1735/2024 | RABI NARAYAN MOHANTY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. OP NO 4 IS NOT REPRESENTED THROUGH 2. FULL FLEDGED COPY OF PAGE 22 TO BE FILED 3. DATE MENTIONED IN ANNEX-4 DOES NOT TALLY WITH AVERMENT OF WP AND INDEX |
| 95 | D-ABLAPL/1714/2024 | TUKUNA KUMAR MISHRA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 96 | D-BLAPL/1718/2024 | AMIT BISWAL | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Not properly addressed to |
| 97 | D-WP(C)/1761/2024 | BEDA PRAKASH PANDA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. WP IS NOT PROPERLY ADDRESSED TO |
| 98 | D-CRLMC/1160/2024 | BISWA RANJAN SWAIN | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| 99 | D-ABLAPL/1779/2024 | SALAUDDIN KHAN | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 100 | D-WP(C)/1228/2024 | SIBA SANKAR SAMANTARAY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 101 | D-BLAPL/1716/2024 | S.S.RAY (2) | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 102 | D-ABLAPL/1746/2024 | JAGAJIBAN PRADHAN | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Petition not correctly addressed to Honble Court. |
| 103 | D-ABLAPL/1697/2024 | SAPAN KUMAR LENKA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 104 | D-WP(C)/1913/2024 | SWAPNIL ROY | 2024-01-18 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |

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| 105 | D-WP(C)/2140/2024 | MIHIR KANTA RATH | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 106 | D-BLAPL/1612/2024 | ARIJEET MISHRA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 107 | D-ABLAPL/1426/2024 | RAKESH KUMAR DAS | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. page 13 not legible. |
| 108 | D-ABLAPL/1699/2024 | LAMBODOR ACHARI | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 14 , 15 not neat |
| 109 | D-ABLAPL/1721/2024 | AMIT BISWAL | 2024-01-18 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Deficit court fee of Rs.1/-not paid in affidavit. |
| 110 | D-ABLAPL/1726/2024 | KULDEEP MOHANTY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 111 | D-WP(C)/1716/2024 | ASHOK KUMAR SARANGI | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. WP IS NOT PROPERLY ADDRESSED TO 2. SYNOPSIS AND DATE CHART ARE NOT ALPHABETICALLY PAGINATED AND ALSO NOT MARKED IN INDEX 3. RESPONDENTS NO 2 TO 7 IN COURT BELOW HAVE NOT BEEN MADE PARTIES |
| 112 | D-CONTC/817/2024 | ADV. | 2024-01-18 | 1. CODE NOT INDICATED 2. ASSESSMENT SLIP NOT FILLED UP |
| 113 | D-WP(C)/1359/2024 | SRINIBASH SATAPATHY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. PETNR NO.2 IN COURT BELOW NOT MADE A PARTY IN C.T 2. OP NO.3 IS NOT REPRESENTED THROUGH IN C.T 3. SYNOPSIS AND DATE CHART ARE NOT ALPHABETICALLY PAGINATED AND NOT MARKED IN INDEX |
| 114 | D-ABLAPL/1739/2024 | ASHOK KUMAR SAHOO | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 115 | D-BLAPL/1781/2024 | SK. ZAFARULLA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 116 | D-BLAPL/1804/2024 | SAROJ BARIK | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 117 | D-CRLMC/804/2024 | SAROJ KUMAR PADHI | 2024-01-18 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. ANNEX 1 NOT ATTESTED |
| 118 | D-WP(C)/1205/2024 | KSHIROD KUMAR ROUT | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 15, 21, 25, 26 AND 66 ARE NOT NEAT AND LEGIBLE BOTH IN 1ST AND 2ND COPY |
| 119 | D-ABLAPL/1683/2024 | TUKUNA KUMAR MISHRA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 120 | D-ABLAPL/1792/2024 | PANCHANAN PANIGRAHI | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 121 | D-WP(C)/1314/2024 | ALOK KUMAR MOHAPATRA | 2024-01-18 | 3-AUTHENTICATION FEE IS DEFICIENT. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.OP NO. 2 AND 3 IN COURT BELOW HAVE NOT BEEN MADE PARTIES IN C.T 2. SYNOPSIS AND DATE CHART ARE NOT ALPHABETICALLY PAGINATED 3. IA IS NOT PAGEMARKED |
| 122 | D-CRLMP/1513/2024 | MITHUN DAS | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 8,9 AND 38 NOT LEGIBLE |
| 123 | D-CONTC/968/2024 | ADV | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. SYNOPSIS DATE OF EVENTS NOT FILED |
| 124 | D-ABLAPL/1647/2024 | PRAVASH CHANDRA JENA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 125 | D-ABLAPL/1701/2024 | KOUSIK ANANDA GURU | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 126 | D-BLAPL/1580/2024 | LAXMI NARAYAN PATEL | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page nos. 15 to 20 are not neat and legible. 2.Date of rejection order dtd.10.01.2024. does not tally as per index under Annexure-2. |
| 127 | D-WP(C)/1707/2024 | JAYDEEP PAL | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 128 | D-ABLAPL/1748/2024 | BIKRAM CHANDRA GHADEI | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 129 | D-ABLAPL/1738/2024 | KULDEEP MOHANTY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 130 | D-ABLAPL/1685/2024 | SANJIB KUMAR BHANJADEO | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis and date chart not filed |
| 131 | D-ABLAPL/1677/2024 | BISWAJIT RANJAN TRIPATHY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 132 | D-CRLMC/819/2024 | BHARAT BHUSAN ROUSTRAY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 133 | D-BLAPL/1687/2024 | SANJIB KUMAR BHANJADEO | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 134 | D-ABLAPL/1786/2024 | LAXMINARAYAN PATEL | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 135 | D-ABLAPL/1766/2024 | SURYAKANTA DWIBEDI | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 136 | D-WP(C)/1755/2024 | BIKRAM CHANDRA GHADEI | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.LEGIBLE COPY OF PAGE 7 TO BE FILED. 2. SYNOPSIS AND DATE CHART ARE NOT ALPHABETICALLY PAGINATED AND ALSO NOT MARKED IN INDEX |
| 137 | D-CRLMC/1156/2024 | MOHENDRA KUMAR MOHAPATRA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 138 | D-CONTC/965/2024 | ADV | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. SYNOPSIS DATE OF EVENTS NOT FILED |
| 139 | D-ABLAPL/1411/2024 | DILLIP KUMAR MOHANTY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. Not properly addressed to. |

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| 140 | D-ABLAPL/1407/2024 | PRASANTA KUMAR ROUSTRAY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 141 | D-BLAPL/1682/2024 | DEBASHIS ROUSTRAY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 142 | D-WP(C)/2134/2024 | MIHIR KANTA RATH | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 143 | D-ABLAPL/1756/2024 | DEBASISH SAMAL | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 144 | D-ABLAPL/1424/2024 | JAYADEBA BEHERA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 145 | D-CONTR/1203/2024 | ADV. | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. CODE NOT CORRECTLY INDICATED |
| 146 | D-WP(C)/1759/2024 | SHASHI BHUSAN JENA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 147 | D-BLAPL/1795/2024 | SUBHANKAR ROUT | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 148 | D-BLAPL/1591/2024 | SUSANTA KUMAR LENKA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 149 | D-CRLREV/573/2024 | LALITENDU BHUYAN | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 150 | D-ABLAPL/1763/2024 | TIRTH KUMAR SAHU | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Synopsis and date of events not filed. |
| 151 | D-WP(C)/1732/2024 | KAJAL SAHOO | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 152 | D-CONTC/919/2024 | ADV. | 2024-01-18 | 16-PETITION/APPEAL NOT IN TIME PERIOD OF DELAY OF 52 DAYS |
| 153 | D-ABLAPL/1751/2024 | ARIJEET MISHRA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 154 | D-BLAPL/1573/2024 | DEEPAK KU SAHOO | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Petitioner has executed in v.nama as Manas Pradhan instead of Manas Kumar Pradhan as per Cause title. |
| 155 | D-ABLAPL/1439/2024 | NITYANANDA PANDA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Certificate of Cartridge paper not furnished. 2.Signature of petitioner no.1 not tally with v.nama. |
| 156 | D-CRLMC/1132/2024 | SUJATA JENA | 2024-01-18 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 157 | D-WP(C)/1319/2024 | ADITYA NARAYAN DAS | 2024-01-18 | 8-CAUSE TITLE NOT IN ORDER. 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. 17-REFERENCE CERTIFICATE NOT FURNISHED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED PAGE 46,47,53 AND 54 NOT LEGIBLE |
| 158 | D-ABLAPL/1802/2024 | JAYADEBA BEHERA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 159 | D-ABLAPL/1700/2024 | PRAJIT KUMAR PRADHAN | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 160 | D-ABLAPL/1777/2024 | JYOTIRMAYA SAHOO | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 161 | D-WP(C)/1211/2024 | SIDHESWAR RATH | 2024-01-18 | SYNOPSIS AND DATE CHART NOT FURNISHED |
| 162 | D-ABLAPL/1696/2024 | PRASHANTA KUMAR NAYAK | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 163 | D-CRLMP/1571/2024 | BRAJA MOHAN SARANGI | 2024-01-18 | 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. |
| 164 | D-CONTC/971/2024 | ADV | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. SYNOPSIS AND DATE CHART NOT FILED |
| 165 | D-ABLAPL/1440/2024 | CHIRANJAYA MOHANTY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 166 | D-WP(C)/1985/2024 | NISHIKANTA MISHRA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. HCBA WELFARE FEE NOT PAID 2. WP NOT PROPERLY ADDRESSED TO THE COURT |
| 167 | D-WP(C)/2468/2024 | SURYAKANTA DASMOHAPATRA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. WELFARE FUND OF RS 50/- TO BE PAID |
| 168 | D-WP(C)/1743/2024 | ANAM CHARAN PANDA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | 1. ANNEX 2 AS DESCRIBED IN PETN AT PAGE 3 NOT MENTIONED IN THE INDEX 2. ANNEX 2 AS DESCRIBED IN PETN AT PAGE 3 NOT FILED |
| 169 | D-WP(C)/2292/2024 | SHARMISTHA SAMAL | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PETITION NOT PROPERLY ADDRESSED TO THE COURT |
| 170 | D-BLAPL/1775/2024 | DUSHMANTA SAOO | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 171 | D-BLAPL/1770/2024 | SURYAKANTA DWIBEDI | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 172 | D-ABLAPL/1742/2024 | AKASH BHUYAN | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Petition not correctly addressed to Honble Court. |
| 173 | D-CRLMP/1347/2024 | SIDHARTH PRASAD DAS | 2024-01-18 | 8-CAUSE TITLE NOT IN ORDER. 23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. ANNX 4 NOT LEGIBLE 2. THIS MAY BE REGISTERED AS WP(C)PIL |
| 174 | D-CRLMC/1067/2024 | BINI MISHRA | 2024-01-18 | 1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. COURT FEE RS. 6/- NOT PAID 2. NEAT LEGIBLE COPY OF PAGE 9 AND 20 NOT FILED 3. COPY OF ORDER PASSED IN CRLMC 1492/2015 NOT FILED |
| 175 | D-CRLA/1844/2024 | JYOTIRMAYA SAHOO | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME PERIOD OF DELAY 18 DAYS |
| 176 | D-CRLA/1604/2024 | TIRTH KUMAR SAHU | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. CODE NOT CORRECTLY INDICATED 2. SYNOPSIS AND DATE CHART NOT FURNISHED |
| 177 | D-WP(C)/1765/2024 | DWARIKA PRASAD MOHANTY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. STATE OF ODISHA IN APPROPRIATE DEPARTMENT IS TO BE IMPEADED AS A PARTY 2. WP IS NOT PROPERLY ADDRESSED TO |
| 178 | D-BLAPL/1803/2024 | PRAKASH KUMAR PATRA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | 8-CAUSE TITLE NOT IN ORDER. Not properly addressed to |
| 179 | D-ABLAPL/1436/2024 | NITYANANDA PANDA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 180 | D-BLAPL/1719/2024 | S.S.RAY (2) | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 181 | D-BLAPL/1780/2024 | SK. ZAFARULLA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 182 | D-ABLAPL/1406/2024 | SAMIR KUMAR BEHERA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. Date Chart not filed. Not properly addressed to. |
| 183 | D-ABLAPL/1429/2024 | RAKESH KUMAR DAS | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 14 and15 not legible. |
| 184 | D-ABLAPL/1728/2024 | PRAKASH KUMAR MISHRA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 185 | D-ABLAPL/1445/2024 | LAXMINARAYAN RAYATSINGH | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis and date chart not filed |
| 186 | D-CRLMP/1176/2024 | GANESH PRASAD SAMAL | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 187 | D-WP(C)/1742/2024 | NAIBEDYA PRASAD SAMAL | 2024-01-18 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. I.A. IS NOT NOTARISED 2. ANNEX 3 AND 4 ARE NOT ATTESTED AS TRUE COPIES 3. I.A. IS NOT PAGE MARKED |
| 188 | D-ABLAPL/1684/2024 | KARUNAKAR NAYAK | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 189 | D-WP(C)/1947/2024 | KISHORE CHANDRA SATAPATHY | 2024-01-18 | 1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. DEFICIT COURT FEE OF RS 7 /- TO BE PAID 2. C.T NOT PROPERLY ADDRESSED |
| 190 | D- CONTC/1467/2024 | SOBHANA SAHOO | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. SYNOPSIS AND DATE CHART TO BE FILED 2. INDEX TO BE FILLED UP PROPERLY |
| 191 | D-WP(C)/2281/2024 | SHARMISTHA SAMAL | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PETITION NOT PROPERLY ADDRESSED TO THE COURT |
| 192 | D- ABLAPL/1442/2024 | LAXMI NARAYAN RAYATSINGH | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 193 | D- CRLMC/952/2024 | MANAS KUMAR CHAND | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 28-PETITIONS/APEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 194 | D- CRLMP/1177/2024 | PABITRA KUMAR BEHERA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 195 | D-WP(C)/2221/2024 | SAIBRATA RATH | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 196 | D-WP(C)/2131/2024 | MIHIR KANTA RATH | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 197 | D- CRLMC/1102/2024 | KABIRAJ PRADHAN | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 198 | D- BLAPL/1625/2024 | TARA PRASAD MOHAPATRA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Free copy of rejection order dtd. 22/12/2023 vide Annex.2 filed. 1.As per causetitle OR.115/2023/2024 and 29(b)cc.-9/2023 not found in annex,-1. |
| 199 | D- BLAPL/1607/2024 | ARIJEET MISHRA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 200 | D- ABLAPL/1832/2024 | PRATAP CHANDRA MISHRA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Court fee of Rs 3/- not paid on the affidavit. |
| 201 | D- BLAPL/1634/2024 | DIGAMBAR SETHI | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | | Copy of rejection order vide ANNEX.2 FILED. 1. page no.8 to11 and16 not neat. |
| 202 | D-BLAPL/1800/2024 | AJAYA KUMAR MOHARANA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 203 | D-CRLMC/990/2024 | GHANASHYAM MUDULI | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 18 NOT FILED |
| 204 | D-ABLAPL/1758/2024 | ABAKASH NANDA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 205 | D-ABLAPL/1679/2024 | BISWAJIT RANJAN TRIPATHY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 10 and 11 not legible |
| 206 | D-WP(C)/1326/2024 | SAMARENDRA MOHANTY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ANNX 3,5 TO 7,16 TO 18 NOT LEGIBLE |
| 207 | D-CRLMC/1166/2024 | SUKANTA KUMAR NAYAK | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 15-ALL PAPERS NOT PROPERLY SIGNED. 1. DATE OF EXECUTION NOT GIVEN 2. IMPUGNED ORDER IS REVISABLE 3. PAGE 1 TO3 NOT SIGNED BY ADV |
| 208 | D-WP(C)/1948/2024 | DEEPANKAR PANIGRAHY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 23 NOT LEGIBLE |
| 209 | D-CONTC/941/2024 | AMITAV TRIPATHY | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 24-LIMITATION NOT IN TIME / EXPIRED. 1. CODE NOT CORRECTLY INDICATED 2. IT IS MENTIONED IN LAST LINE OF PARA 5 IN PAGE 3 REGARDING ORDER DTD 6.11.23 VIDE ANNX 2 WHICH IS NOT TRUE |
| 210 | D-WP(C)/1757/2024 | BEDA PRAKASH PANDA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. WP IS NOT PROPERLY ADDRESSED TO |
| 211 | D-BLAPL/1624/2024 | TARA PRASAD MOHAPATRA | 2024-01-18 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED copy of rejection order dtd. 6/1/2024 vide annex.2 filed. |

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 18-01-2024 (CASES FILED BEFORE 2024)**

| Sl n o. | Filing Number | Case Number | Advocate for Petitioner/Cave ator | Defects as per S.R. |
|------------------------|--------------------------|---------------------|--|--|
| 1 | CRLMC/5562/ 2023 | CRLMC/5562/ 2023 | AVIJIT PATNAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 2 | CRLMC/5528/ 2023 | CRLMC/5528/ 2023 | ASHOK KUMAR BEHERA | OTHERS. AU FEE OF RS. 8.25 TO BE PAID. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 3 | CRLMC/5543/ 2023 | CRLMC/5543/ 2023 | BRAJA KISHOR PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 4 | CRLMC/5546/ 2023 | CRLMC/5546/ 2023 | BISHNU PRASAD PRADHAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 5 | FAO/577/2023 | FAO/577/2023 | DURGESH NARAYAN RATH | OTHERS. NEAT LEGIBLE COPY OF PAGE 39 TO 43, 47,48,83 & 84 NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 6 | RSA/577/2023 | RSA/577/2023 | SOUMYA MISHRA | OTHERS. COURT FEE OF RS. 276.75 NOT PAID. EXEMPTED BEING S.T. APPELLANTS, BUT S.T. CERTIFICATE NOT FURNISHED |
| 7 | CRLMA/524/2023 | CRLMA/524/2023 | ADV | OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 8 | CRLMA/520/2023 | CRLMA/520/2023 | SAROJ KUMAR DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 9 | FAO/579/2023 | FAO/579/2023 | PRADIPTA KISHORE BHUYAN | OTHERS. HCBA FEE OF RS. 50/- NOT PAID. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 10 | WP(C)/42787/2023 | WP(C)/42787/2023 | SATYAJIT MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 11 | WP(C)/42766/2023 | WP(C)/42766/2023 | DR. JITENDRA KUMAR LENKA | OTHERS. LEGIBLE COPY OF PAGE 9 & 10 TO BE FILED OTHERS. PAGE 8 UNDER ANNEX 1 SERIES NOT FILED |

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| | | | | OTHERS. ANNX 8 IS NOT CORRECTLY PAGEMARKED 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 1 2 | CRLMC/5549/ 2023 | CRLMC/5549/ 2023 | SAMARENDR A BAHADUR | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 1 3 | CRLMC/5548/ 2023 | CRLMC/5548/ 2023 | BISHNU PRASAD PRADHAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 1 4 | RSA/573/2023 | RSA/573/2023 | SUKANTA KUMAR NAYAK | OTHERS. HCBA FEE OF RS. 50/- NOT PAID. |
| 1 5 | FAO/571/2023 | FAO/571/2023 | N.S. GHOSE | OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED |
| 1 6 | FAO/570/2023 | FAO/570/2023 | RIMJHIMBAL A PATI | 24. LIMITATION NOT IN TIME / EXPIRED. |
| 1 7 | FAO/589/2023 | FAO/589/2023 | AMIYA KUMAR MISHRA | OTHERS. PUT UP FOR S.R AFTER FILING C.COPY OF IMPUGNED JUDGEMENT ALONGWITH OTHER ANNX DULY INDEXED |
| 1 8 | FAO/576/2023 | FAO/576/2023 | PRADIPTA KISHORE BHUYAN | OTHERS. CODE NOT INDICATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 1 9 | FAO/578/2023 | FAO/578/2023 | PRADIPTA KISHORE BHUYAN | OTHERS. HCBA WELFARE STAMP RS 50 /- NOT PAID OTHERS. CODE NOT INDICATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 2 0 | WA/3105/202 3 | WA/3105/202 3 | BIPLAB MOHANTY, A.G.A. | OTHERS. PAGE 49 TO 51,,53,56,57,64,67,,68,69,70,71,72,73, 82,83,90,91 TO 98,102,103,105,106,112 NOT LEGIBLE. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |
| 2 1 | MACA/1265/2 023 | MACA/1265/2 023 | G.P.DUTTA | OTHERS. STATUTORY DEPOSIT NOT MADE. 3. AUTHENTICATION FEE IS DEFICIENT. |
| 2 2 | MACA/1266/2 023 | MACA/1266/2 023 | DEBASISI PATNAIK | OTHERS. PUT UP FOR S.R. AFTER FILING OF C. COPY OF IMPUGNED JUDGEMENT. |
| 2 3 | RSA/578/2023 | RSA/578/2023 | PRADEEP KUMAR MOHAPATRA | 3. AUTHENTICATION FEE IS DEFICIENT. |
| 2 4 | WP(C)/42629/ 2023 | WP(C)/42629/ 2023 | RAJESH KUMAR CHHOTRAY | OTHERS. DCF OF RS. 6/- NOT PAID OTHERS. DEFICIT ADHESIVE STAMP OF RS. 29/- NOT PAID OTHERS. OHBAM WELFARE FUND OF RS 50/- NOT PAID. OTHERS. PAGE 9,10 AND 11 NOT NEAT & LEGIBLE. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 2 5 | FAO/564/2023 | FAO/564/2023 | PRASANTA KUMAR | OTHERS. VALUATION OF APPEAL NOT CORRECTLY |

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| | | | TRIPATHY | FURNISHED OTHERS. RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED |
| 2 6 | MACA/1299/2 023 | MACA/1299/2 023 | ADAM ALI KHAN | 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 2 7 | MACA/1300/2 023 | MACA/1300/2 023 | SANJAY KUMAR SAMANTARA Y | 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. |
| 2 8 | RSA/586/2023 | RSA/586/2023 | BASUDEV PUJARI | OTHERS. DEFICIT COURT FEE OF RS 288 /- TO BE PAID OTHERS. VALUATION OF APPEAL AND COURT FEE PAYABLE NOT FURNISHED CORRECTLY 3. AUTHENTICATION FEE IS DEFICIENT. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 24. LIMITATION NOT IN TIME / EXPIRED. |
| 2 9 | RSA/580/2023 | RSA/580/2023 | SAMBIT RATH | OTHERS. DEFICIT COURT FEE OF RS 1029 /- TO BE PAID 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 3 0 | CRLMA/97/20 23 | CRLMA/97/20 23 | SURYANARA YAN BISWAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 3 | MSA/14/2023 | MSA/14/2023 | SURYAKANT | OTHERS. DEFICIT COURT FEE OF |

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| 1 | | | A DASH | RS 138 /- TO BE PAID |
| 3 2 | MACA/1234/2 023 | MACA/1234/2 023 | PRASANTA KUMAR MAHALI | 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 3 3 | RSA/564/2023 | RSA/564/2023 | PRAKASH CHANDRA MISHRA | OTHERS. COURT FEE PAYABLE NOT FURNISHED 1. COURT FEE IS DEFICIENT. |
| 3 4 | MACA/1298/2 023 | MACA/1298/2 023 | ADAM ALI KHAN | 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. |
| 3 5 | MSA/15/2023 | MSA/15/2023 | JAGAJIBAN PRADHAN | OTHERS. DEFICIT COURT FEE OF RS 138 /- TO BE PAID |
| 3 6 | MSA/16/2023 | MSA/16/2023 | JAGAJIBAN PRADHAN | OTHERS. DEFICIT COURT FEE OF RS 138 /- TO BE PAID |
| 3 7 | RSA/563/2023 | RSA/563/2023 | PRASANTA KUMAR SATAPATHY | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 3 8 | RSA/585/2023 | RSA/585/2023 | BASUDEV PUJARI | 3. AUTHENTICATION FEE IS DEFICIENT. |
| 3 9 | MACA/1297/2 023 | MACA/1297/2 023 | ADAM ALI KHAN | OTHERS. STATUTORY DEPOSITE NOT MADE. 16. PETITION/APPEAL NOT IN TIME 24. LIMITATION NOT IN TIME / EXPIRED. |
| 4 0 | MACA/1288/2 023 | MACA/1288/2 023 | DEBASISH PATNAIK | OTHERS. PUT UP FOR S.R. AFTER FILING OF C. COPY OF IMPUGNED JUDGEMENT |

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| 4 1 | WP(C)/42767/ 2023 | WP(C)/42767/ 2023 | BIKRAM CHANDRA GHADEI | OTHERS. PAGE 27 IS NOT LEGIBLE. 5. SECOND COPY OF PETITION NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
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